

BENCH-I

NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA

C.P.No.332/KB/2010

Present: Hon'ble Member (J) Shri Vijai Pratap Singh
Hon'ble Member (J) Shri Jinan K.R

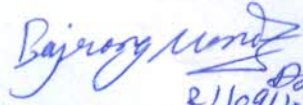
ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 21st September 2017, 10.30 A.M

Name of the Company	Axis Infracon Pvt.Ltd & Anr. -Versus- Padam Mercantile Pvt.Ltd & Ors		
Under Section	397/398		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

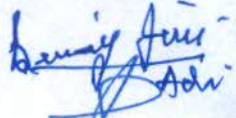
1. Mr. Pramit K. Roy, Sr. Adv
Mr. Aditya Kanodia, Adv } for R1
Mr. S. Sarkar, Adv
Mr. A. Das, Adv


21/9/17

Mrs. Manjira Agarwal, Adv } Shri Vijai Pratap Singh
Mr. Bajrang Mand, Adv } Applicant in I.A No. 384/2017
D. N. Sharma, Adv } R-6
Rajib Mukherjee, Adv }


21/09/2017

Abhishek Halder
Binay Kumar Jaisi } for Workers
Applicant in I.A No - 408/2017



21/9

1. Shannale Mitra, Adv. for R-22, 25, 26,
27 and 30

21/9.

1. ABHRAJIT MITRA, SR. ADV.
2. REETOBROTO KUMAR MITRA, ADV.
3. ARITRA BASU, ADV.
4. SANJEEV KUMAR TRIVEDI, ADV

Petitioners


21/9/17

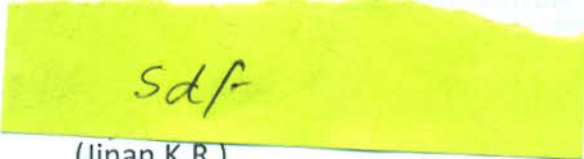
P.T.O.

ORDER

Ld. Counsel for the petitioners and the respondent nos. 1, 6, 22, 25, 256, 27 and 30 as well as counsel on behalf of the intervener are present.

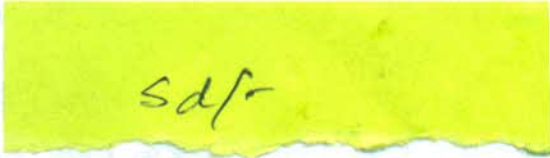
Heard the part arguments of the Ld. Counsel for the R -1.

List the matter on 27/10/2017 for remaining arguments along with the all the pending IAs.



Sd/-

(Jinan K.R.)
Member (J)



Sd/-

(Vijai Pratap Singh)
Member (J)